

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1325

ANSWERED ON:07.03.2008

REFORMS IN POWER SECTOR .

Gao Shri Tapir;Mandal Shri Sanat Kumar;Nahata Smt. P. Jaya Prada;Nikhil Kumar Shri ;Oram Shri Jual;Sarvey Shri Sathyanarayana;Siddeswara Shri Gowdar Mallikarjunappa;Verma Shri Ravi Prakash

**Will the Minister of POWER be pleased to state:**

(a) whether there has been considerable delay in the implementation of power reforms, awarding of mega transmission projects and commissioning of Ultra Mega Power Projects in the country;

(b) if so, the reasons therefor;

(c) the steps taken by the Union Government to boost the implementation of power reforms, awarding of mega transmission projects and commissioning of Ultra Mega Power Projects; and

(d) the allocation made to power sector in the Eleventh Five Year Plan, State-wise?

**Answer**

THE MINISTER OF POWER ( SHRI SUSHILKUMAR SHINDE )

(a) to (c) : Electricity is a concurrent subject under the Constitution. Therefore, the Government of India has been discussing power sector issues with the States from time to time. In the Conference of Chief Ministers convened by the Ministry of Power on 28th May, 2007, concerns were expressed on the poor progress in the addition to generation capacity, in cutting down transmission & distribution losses, in reducing wasteful consumption, in providing open access and in attracting adequate private investment in power sector. A copy of the resolution adopted by the Conference expressing resolve of the Centre and the States to address various issues in the power sector is at Annex-I.

The selected developer of an Ultra Mega Power Project is allowed a specified period for commissioning the project beginning from the date on which the power purchase agreement becomes effective. Three Ultra Mega Power Projects for which the power purchase agreements have become effective, are slated to be commissioned during the 12th Five Year Plan. No deviation from the commissioning schedule as provided in the power purchase agreements has been reported so far.

There is no project known as `Mega Transmission Project`. However, the transmission systems for evacuation of power associated with Ultra Mega Power projects have been planned by Central Electricity Authority and are to be implemented by POWERGRID matching with the commissioning schedule of the respective Ultra Mega Power Projects.

(d) : As informed by the Planning Commission, the proposed allocation in Energy Sector (including power) for the States and Union Territories for the Eleventh Five Year Plan is at Annex-II.